



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[For Thursday, 17th May 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI
COURT NO.: 3

[SINGLE BENCH]

[CIVIL BENCH - IV

THIS BENCH WILL TAKE UP HEARING LIST DATED 07-05-2018 TO 22-06-2018, (RELATING TO CIVIL BENCH - IV) FROM ITEM NOS. 1 TO 45 ALONG WITH THE FOLLOWING MATTERS.
]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1.	WP(C)/3077/2018 CAVT. NO. 514/2018	ASHISH SENGUPTA Versus GAUHATI MUNICIPAL CORPORATION AND 8 ORS.	MR. D GOSWAMI	SC, GMC
	REMARK : B/O			
ADMISSION				
2.	WP(C)/1950/2018	LAKHYAJIT SONOWAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR G BOKALIAL	GA, ASSAM MR K K GHOSH MR. S BANIK
	REMARK : (PART-HEARD), [AS 1ST ITEM AFTER MOTION MATTERS], FIXED			
3.	WP(C)/4889/2016	MD. IMAMUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MS.R DEKA MR.H K SARMA MR.B D DAS MR. D NATH	MR.P K BORA SC, FOREST
	REMARK : FIXED			
4.	WP(C)/6726/2017	REZAUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MS.D KALITA MR.B PRASAD	GA, ASSAM MR. M A SHEIKH(R-5) MS.F INTAZ(R-5) MR.M HOSSAIN(R-5) MR.K U AHMED(R-5)
	REMARK : FIXED			

Causelists generated on 17/05/2018 18:18:55



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[AT 10:30 AM]

BEFORE:
HONBLE MR. JUSTICE UJJAL BHUYAN
HON BLE MR. JUSTICE NELSON SAILO

COURT NO.: 4

[DIVISION BENCH]

[DIVISION BENCH - II]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1.	WP(C)/1366/2017	RAHIMUL ALI @ RAHIMUN ALI Versus THE UNION OF INDIA AND 3 ORS.	MRK K DAS MR.A D CHOUDHURY MRU S BORGHAIN MS.U NANDA MR.S C BISWAS MR.F A HASSAN MR.A BARUAH MR.P BISWAS MR.D CHOUDHURY	ASSTT.S.G.I. ADDL. AG, ASSAM GA, ASSAM MR.D K SAIKIA
		REMARK : WITH LCR 3 FILES, FIXED		
		WITH		
	WP(C)(Suo Moto)/6/2018	X-X-X Versus IN RE MD MUSTAFA AND ANR	MR. T J MAHANTA	
		WITH		
	WP(C)(Suo Moto)/7/2018	X-X-X Versus IN RE MUSSTT. RAHIMA BEGUM AND ANR	MR. T J MAHANTA	
2.	WP(C)/5040/2017	SHAJAHAN ALI @ SAHAJAHAN ALIA Versus THE UNION OF INDIA AND 4 ORS.	MR.M H TALUKDAR MR.A R SIKDAR MR.M HAQUE	ASSTT.S.G.I. GA, ASSAM
		REMARK : WITH LCR , FIXED		

Causelists generated on 17/05/2018 18:19:14



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE L.S. JAMIR

COURT NO.: 5

[SINGLE BENCH]

[CIVIL BENCH - III

THIS BENCH WILL TAKE UP HEARING LIST DATED 07-05-2018 TO 22-06-2018, (RELATING TO CIVIL BENCH - III) FROM ITEM NOS. 46 TO 84 ALONG WITH THE FOLLOWING MATTERS.

]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1.	WP(C)/3038/2018	DR. A.K. ADHYAPOK Versus STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. A KALITA MR. N BARMAN	SC, HEALTH
REMARK : (CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST.), NOT BY HON. H. R.OY, J				
ADMISSION				
2.	WP(C)/2167/2016 with I.A.(Civil)/1535/2017	DR HIRAK DAS Versus THE STATE OF ASSAM AND 8 ORS	MR.D GOGOI P THAPA MR. R BORA B DEKA MR. K M MAHANTA MR K K MAHANTA MR.M SAIKIA MR.S BORTHAKUR	SC, HEALTH MR.M SAIKIA(R-5,6,7&9) MR.S M BARUAH(R-5,6,7&9) MR.G UZIR(R-5,6,7&9) MR.M KHATANIAR(R-8) MS.B BHUYAN(R-8)
REMARK : P/H, FIXED, [AS FIRST ITEM]				
WITH				
	I.A.(Civil)/1535/2017 In WP(C)/2167/2016	DR HIRAK DAS Versus THE STATE OF ASSAM AND 8 ORS	MRD P SAHU MR.S DUTTA	SC, HEALTH MR.M KHATANIAR(R-8) MS.B BHUYAN(R-8) MR.G UZIR(R-5,6,7&9) MR.M SAIKIA(R-5,6,7&9) MR.S M BARUAH(R-5,6,7&9)
WITH				
	WP(C)/3816/2016	DR. HIRAK DAS Versus THE STATE OF ASSAM AND 5 ORS	MS.P BORAH MR. B DEKA MR. K M MAHANTA MR. K K MAHANTA MR.N N B CHOUDHURY	MR.G UZIRR- 5AND6 MR.M SAIKIA(R- 5&6) SC, HEALTH MR.S M BARUAH(R- 5&6)
3.	WP(C)/2938/2015	DWIJEN BORO Versus THE STATE OF ASSAM AND 4 ORS,	MS.N DAS MR.B P SINHA	SC, PWD MRSB BHUYAN
REMARK : FIXED				

4.	WP(C)/5739/2015	GAUTOM BORO Versus THE STATE OF ASSAM AND 3 ORS	MS.R SARKAR MS.N DAS MR.B P SINHA	MRSA VERMA GA, ASSAM SC, FINANCE
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REMARK : FIXED

HEARING

5.	WP(C)/2799/2017	DHARMESWAR SEAL Versus THE UNION OF INDIA AND 3 ORS.	MR.H P NEOG MR.B K DAS	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
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REMARK : (PART-HEARD), FIXED

6.	WP(C)/4737/2017	BHUPENDRA NATH DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR.R RAHMAN MS.K M SARMA MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.J EKKA	SC, GHC MR.H K DAS GA, ASSAM
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REMARK : FIXED

Causelists generated on 17/05/2018 18:19:35

LEAVE NOTE OF ADVOCATES FOR 17/05/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR M SINGH	03-04-2018	To	03-07-2018
3)	MS. M B BARUAH	18-04-2018	To	31-05-2018
4)	MR. T N SRINIVASAN	05-05-2018	To	04-06-2018
5)	MR. B SARMAH	08-05-2018	To	21-05-2018
6)	MS. T ROY	10-05-2018	To	20-05-2018
7)	MR. R P KAKOTI SR. ADV.	14-05-2018	To	18-05-2018
8)	MR. S SINHA	10-05-2018	To	18-05-2018
9)	MR. P K BARMAN	11-05-2018	To	19-05-2018
10)	MRS. UMA CHAKRABORTY	11-05-2018	To	21-05-2018
11)	MR. A CHAMUAH	15-05-2018	To	17-05-2018
12)	MR. D K DAS	14-05-2018	To	19-05-2018
13)	MR B KAUSHIK	15-05-2018	To	18-05-2018
14)	MR. D BORAH	17-05-2018	To	18-05-2018
15)	MD. A AHMED	15-05-2018	To	15-06-2018
16)	DR. B N GOGOI	17-05-2018	To	18-05-2018
17)	MR. A K DAS	17-05-2018	To	18-05-2018
18)	MD. B HUSSAIN	17-05-2018	To	18-05-2018



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO.: 6

[SINGLE BENCH]

[CIVIL BENCH - II

THIS BENCH WILL TAKE UP HEARING LIST DATED 07-05-2018 TO 22-06-2018, (RELATING TO CIVIL BENCH - II) FROM ITEM NOS. 1 TO 35 ALONG WITH THE FOLLOWING MATTERS.]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1.	WP(C)/210/2013	SMTI MADHUMITA MUKHERJEE Versus THE STATE OF ASSAM AND 3 ORS	MR.S K MEDHI MS.M BARMAN MS.J DEKA MR.M K CHOUDHURY MRP BHARDWAJ	SC, EDU
REMARK : WITH WAs-- 358/07, 389/07 & WP(C) 5842/2000(ALL D/O), FIXED				
2.	WP(C)/3697/2013	SIMANTA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MS.P KHOUND MR.S CHOUDHURY MR.A SARMA	SC, NCHAC SC, FINANCE SC, EDU
REMARK : FIXED				
3.	WP(C)/1993/2018 CAVT. NO. 76/2018	KHARGESWAR PATHAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. C BASUMATARY MR S CHOUDHURY MR. K KALITA	SC, EDU MR. R P BARUAH, FOR CAVEATOR MRS. K DEVI, FOR CAVEATOR GA, ASSAM
REMARK : FIXED, CAVT 76/18(D/O)				
ORDERS				
4.	WP(C)/5039/2017	NALINI DUTTA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR.C R DE MR.A R SHOME MR.A J GHOSH	MR.C BARUAH MR. A CHAMUAH SC, HIGHER EDUCATION SC, AG
REMARK : FIXED				
WITH				
	WP(C)/4724/2017	ANJALI SHARMA DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR.C P SHARMA MR.K BARPUJARI MR.S D ROY MS.N DUTTA MR. A CHAMUAH	SC, HIGHER EDUCATION SC, AG MR.C BARUAH

5.	WP(C)/7840/2017	DIPANJALI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR.M SARMA MS.K DEVI MS.K DAS	SC, FINANCE SC, SECONDARY EDUCATION
	REMARK : FIXED			
6.	Review.Pet./33/2018	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS Versus ALL ASSAM MIDDLE GRADUATE ASSTT TEACHER KALYAN SAMITEE AND 5 ORS	MR. D SAIKIA MR. P NAYAK MR. B GOGOI	SC, ELEM. EDU MR. J ABBAS MR. S BORTHAKUR
	REMARK : in WP(C)S-- 6914/17 & 7263/17(BOTH D/O), B/O			
	WITH			
	I.A.(Civil)/947/2018	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU

Causelists generated on 17/05/2018 18:17:02

LEAVE NOTE OF ADVOCATES FOR 17/05/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR M SINGH	03-04-2018	To	03-07-2018
3)	MS. M B BARUAH	18-04-2018	To	31-05-2018
4)	MR. T N SRINIVASAN	05-05-2018	To	04-06-2018
5)	MR. B SARMAH	08-05-2018	To	21-05-2018
6)	MS. T ROY	10-05-2018	To	20-05-2018
7)	MR. R P KAKOTI SR. ADV.	14-05-2018	To	18-05-2018
8)	MR. S SINHA	10-05-2018	To	18-05-2018
9)	MR. P K BARMAN	11-05-2018	To	19-05-2018
10)	MRS. UMA CHAKRABORTY	11-05-2018	To	21-05-2018
11)	MR. A CHAMUAH	15-05-2018	To	17-05-2018
12)	MR. D K DAS	14-05-2018	To	19-05-2018
13)	MR B KAUSHIK	15-05-2018	To	18-05-2018
14)	MR. D BORAH	17-05-2018	To	18-05-2018
15)	MD. A AHMED	15-05-2018	To	15-06-2018
16)	DR. B N GOGOI	17-05-2018	To	18-05-2018
17)	MR. A K DAS	17-05-2018	To	18-05-2018
18)	MD. B HUSSAIN	17-05-2018	To	18-05-2018



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[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE MANOJIT BHUYAN
COURT NO.: 7

[SINGLE BENCH]

[CIVIL BENCH - IV

THIS BENCH WILL TAKE UP HEARING
LIST DATED 07-05-2018 TO 22-06-2018,
(RELATING TO CIVIL BENCH - IV) FROM
ITEM NOS. 46 TO 90 ALONG WITH THE
FOLLOWING MATTERS.
]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1.	WP(C)/2440/2014	<p style="text-align: center;">ADMISSION</p> JAGADISH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.K K GOSWAMI MR.R SARMA MS.P D CHOUDHURY MS.M PAUL	SC, PWD GA, ASSAM MS.B BHUYAN
		REMARK : FIXED		

Causelists generated on 17/05/2018 18:19:57



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[AT 10:30 AM]

BEFORE:
HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN
COURT NO.: 11

[SINGLE BENCH]

[CRIMINAL SINGLE BENCH]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1.	CrI.Rev.P./33/2016	SMT. BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR.M BORAH MR.N BORAH MS.N CHOUDHURY MR.N UPADHAYA MR.A K BHUYAN MR.J I BORBHUIYA MR.D KOTHARI	MS.C CHOUDHURY(R-2) MR.A M BORA(R-2) PP, ASSAM
	REMARK : [AT 10:30 A.M.]			
	WITH			
	CrI.Pet./681/2016	SMTI BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS.	MR.L MOHAN MR.J I BORBHUIYA MS.F BEGUM MR.K H CHOUDHURY	MR.A M BORAR-3 PP, ASSAM MS.C CHOUDHURY(R-3)
	WITH			
	CrI.Pet./684/2016	SMTI BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS.	MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY MR.J I BORBHUIYA	MS.C CHOUDHURY(R-3) PP, ASSAM MR.A M BORA(R-3)
	WITH			
	CrI.Pet./976/2016	DIGANTA BARAH Versus STATE OF ASSAM AND ANR.	MR.D GOGOI MS.C CHOUDHURY MR.D K BAIDYA MR.A M BORA	MR.J I BORBHUIYA MR.K H CHOUDHURY PP, ASSAM MS.F BEGUM MR.L MOHAN
	WITH			
	CrI.Pet./995/2016	DIGANTA BARAH Versus STATE OF ASSAM AND ANR.	MR.D K BAIDYA MS.C CHOUDHURY MR.A M BORA MR.D GOGOI	MS.F BEGUM MR.J I BORBHUIYA PP, ASSAM MR.K H CHOUDHURY MR.L MOHAN

MOTION (BA)

2.	Bail Appln./978/2018	NASIR UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MS F N AHMED MR. M ISLAM	PP, ASSAM
3.	Bail Appln./979/2018	MORJINA BEGUM Versus THE STATE OF ASSAM	MD. H BHUYAN MR. B KALITA MR. M R Z CHOUDHURY MS.J H CHOUDHURY	PP, ASSAM

4.	Bail Appln./980/2018	LAKHYA PEGU Versus THE STATE OF ASSAM	MR. B BORA MR. A BORUA	PP, ASSAM
5.	Bail Appln./981/2018	GOBIND SINGHAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
6.	Bail Appln./982/2018	MOYNAL SK, Versus THE STATE OF ASSAM	MR. M AHMED MR. M HASHAN	PP, ASSAM
7.	Bail Appln./983/2018	DULAL KALITA Versus THE STATE OF ASSAM	MR. J KALITA MR. D PEGU	PP, ASSAM
8.	Bail Appln./984/2018	ASHWINI TALUKDAR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
9.	Bail Appln./985/2018	MRS. JANBI BISWA KARMA AND ANR. Versus THE STATE OF ASSAM	MR. D R SAIKIA MR. N DAS MS. M M MAHANTA	PP, ASSAM
10.	Bail Appln./986/2018	AJGOR ALI Versus THE STATE OF ASSAM	MS. M SARMAH MR. F HAQUE	PP, ASSAM
11.	Bail Appln./987/2018	KHAIRUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
12.	Bail Appln./991/2018	AINUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI MS P LEKHARU MR H DAS	PP, ASSAM

REMARK : B/O

MOTION

13.	AB/1415/2018	DHIRAJ MEDHI Versus THE STATE OF ASSAM	MR. M J BARUAH MS P BARMAN	PP, ASSAM
14.	AB/1416/2018	NAKUL PAL Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MR. M CHALIHA	PP, ASSAM
15.	AB/1417/2018	ISMAIL ALI Versus THE STATE OF ASSAM	MR. I A HAZARIKA MRS H AHMED MRS S RAHANA MR. A MATIN	PP, ASSAM
16.	AB/1418/2018	ANAM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
17.	AB/1419/2018	SANTOSH PRASAD Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18.	AB/1420/2018	SHAHJAMAL MIRDHA Versus THE STATE OF ASSAM	MR. P A AHMED MR. S K M ALOMGIR MR I SHARMA MR S ISLAM	PP, ASSAM
19.	AB/1421/2018	JAYANTA SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M DUTTA MR. A BARUA	PP, ASSAM
20.	AB/1423/2018	LUHIT KACHARI Versus THE STATE OF ASSAM	MR. R HAZARIKA MR. C CHAKRAVARTY MR. S BARTHAKUR MS. S KAKATI	PP, ASSAM
21.	AB/1424/2018	KUKIL KHAN @ AYUB KHAN Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. K MIRA MR. N ISLAM	PP, ASSAM
22.	AB/1425/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR H ALI	PP, ASSAM

23.	AB/1426/2018	HIRANYA DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR S ALI MR S ALI MR K DAS	PP, ASSAM
24.	AB/1427/2018	MD. SADER ALI Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. A M ALAMAN MS C M DEKA MR. A S TAPADER	PP, ASSAM
25.	AB/1428/2018	JONAB ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
26.	AB/1429/2018	DIRAJ DIBRAGEDE Versus THE STATE OF ASSAM	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR MR N Y KONYAK	PP, AS
27.	AB/1430/2018	MINA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR N J DAS MR. N MAHAJAN MR G J SAIKIA MR. P K DAS MD R ALI	PP, ASSAM
28.	AB/1431/2018	ABDUL SALAM @ ABDUL SALAMUDDIN Versus THE STATE OF ASSAM	MS. S NEWAR	PP, ASSAM
	REMARK : B/O			
29.	AB/1432/2018	SUMIT KUMAR DEY @ SUMIT DEY AND ANR. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
30.	AB/1443/2018	MANIK CH DEBNATH Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
	REMARK : B/O			
31.	AB/1444/2018	SANDIP KUMAR BALO Versus THE STATE OF ASSAM	MR. D DEY	PP, ASSAM
	REMARK : B/O			
32.	AB/1445/2018	AMLAN BHARALI Versus THE STATE OF ASSAM	MR. D DEY	PP, ASSAM
	REMARK : B/O			
BAIL HEARING				
33.	AB/2859/2017	SHANKAR SINHA Versus THE STATE OF ASSAM	MR.S MITRA MR.K DAS MR.A MITRA	PP, ASSAM MR. A BHATTACHARJEE
	REMARK : FIXED (AT 3.00 PM)			
ORDERS				
34.	I.A.(CrI.)/365/2018	AMAL DEBNATH Versus STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
	REMARK : in Bail Appln./914/2018(D/O), B/O			

Causelists generated on 17/05/2018 18:25:07



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday, 17th May 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HON BLE MR. JUSTICE PRASANTA KUMAR DEKA
COURT NO.: 15

[SINGLE BENCH]

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING
LIST DATED 07-05-2018 TO 22-06-2018
(RELATING TO CIVIL BENCH - I RSA
MATTERS) ALONG WITH THE FOLLOWING MATTERS]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1.	RSA/188/2016	ON THE DEATH OF LT. SONFULIA CHANDIK, HER LEGAL HEIRS, SMTI. CHANDRAWATI SANDIK AND ORS. Versus ON THE DEATH OF LT. CHATURBHUJ GUPTA, HIS LEGAL HEIRS, SMTI. CHANDRAWATI GUPTA AND ORS.	MR.G C PHUKAN MR.B K SINGH MS.M BORA	MR.S SAHU MR.T C KHETRI(R-1(C))
2.	REMARK : FIXED I.A.(Civil)/710/2017	THE CHIEF ENGINEER AND 2 ORS, Versus BISWAJIT CHOUDHURY AND ANR,	MR.A K AZAD DR.B AHMED	MRA K RAIR- 1and2 MR.S P ROY(R- 1&2) MR.A CHAKRABORTY MR.K RAJBONGSHI(R- 1&2) FOR CAVEATOR MR.T R ROY(R- 1&2) MS.A TALUKDAR(R- 1&2)
	REMARK : FIXED WITH RFA/286397/2016 (Filing No)	THE CHIEF ENGINEER IRRIGATION DEPARTMENTAND 2 ORS Versus SHRI BISWAJIT CHOUDHURY AND ANR		
3.	I.A.(Civil)/807/2018	RATUL DAS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. D SAIKIA MR. P NAYAK MR. B GOGOI MR. K K DUTTA	
	REMARK : IN MAC.APP. 54/11(D/O), FIXED WITH			

I.A.(Civil)/784/2018

RATUL GOGOI
Versus
THE NEW INDIA ASSURANCE
CO. LTD. AND 2 ORS

MR. D SAIKIA
MR. P NAYAK
MR. B GOGOI
MR. K K DUTTA

WITH

I.A.(Civil)/974/2018

SMTI. MAMONI RABI DAS AND
2 ORS
Versus
THE NEW INDIA ASSURANCE
CO. LTD. AND 2 ORS

MR. D SAIKIA
MR. P NAYAK
MR. B GOGOI
MR. K K DUTTA

HEARING

4. RFA/13/2014

FOOD CORPORATION OF INDIA
AND 3 ORS.

MR.S K CHAKRABORTY
MR.P K ROY
MS.M DUTTA
MRS.A CHAKRABORTY

MS.M HAZARIKA
MS.R SHARMA
MS.E BHARALI

with

I.A./397/2016

M/S. SURAT RAM KHADARIA
AND SONS.

REMARK : WITH LCR 5 FILES, FIXED

WITH

I.A./397/2016

M/S. SURAT RAM KHADARIA
AND SONS

MR M HAZARIKA
MR.R SHARMA
MS.E BHARALI

MR.P K ROY
MR.M DUTTA
MS.A CHAKRABORTY
MR.S K CHAKRABORTY

In

RFA/13/2014

Versus
FOOD CORPORATION OF INDIA
AND 3 ORS.

Causelists generated on 17/05/2018 18:20:27

LEAVE NOTE OF ADVOCATES FOR 17/05/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR M SINGH	03-04-2018	To	03-07-2018
3)	MS. M B BARUAH	18-04-2018	To	31-05-2018
4)	MR. T N SRINIVASAN	05-05-2018	To	04-06-2018
5)	MR. B SARMAH	08-05-2018	To	21-05-2018
6)	MS. T ROY	10-05-2018	To	20-05-2018
7)	MR. R P KAKOTI SR. ADV.	14-05-2018	To	18-05-2018
8)	MR. S SINHA	10-05-2018	To	18-05-2018
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11)	MR. A CHAMUAH	15-05-2018	To	17-05-2018
12)	MR. D K DAS	14-05-2018	To	19-05-2018
13)	MR B KAUSHIK	15-05-2018	To	18-05-2018
14)	MR. D BORAH	17-05-2018	To	18-05-2018
15)	MD. A AHMED	15-05-2018	To	15-06-2018
16)	DR. B N GOGOI	17-05-2018	To	18-05-2018
17)	MR. A K DAS	17-05-2018	To	18-05-2018
18)	MD. B HUSSAIN	17-05-2018	To	18-05-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[For Thursday, 17th May 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HON BLE MR. JUSTICE AJIT BORTHAKUR
COURT NO.: 17

[SINGLE BENCH]

[CRIMINAL SINGLE BENCH

THIS BENCH WILL TAKE UP HEARING LIST DATED 07-05-2018 TO 22-06-2018 (CRIMINAL BENCH- II) (RELATING TO CRIMINAL REVISION AND CRIMINAL PETITION) FROM ITEM NOS. 1 TO 50 ALONG WITH THE FOLLOWING MATTERS.
]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
			MOTION	
1.	CrI.Rev.P./148/2018	IMAMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. B CHOWDHURY	PP, ASSAM
2.	CrI.Pet./208/2018	M/S. DPM BONDED WAREHOUSE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA(SR. ADV) MS P DASGUPTA MS. C CHOUDHURY	SC, EXCISE DEPTT. PP, ASSAM MR. P N GOSWAMI
3.	REMARK : FIXED CrI.Pet./439/2018	DIRECTORATE OF ENFORCEMENT Versus SUBRATA HOJAI AND 6 ORS.	MR. S C KEYAL	
4.	CrI.Pet./440/2018	ABDUL ALIM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MANNAF MD A S ALI G UDDIN MS F BEGUM	PP, ASSAM
5.	CrI.Pet./441/2018	JEEVAN BASFOR @ JIBAN BASFOR AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. I HUSSAIN	PP, ASSAM
6.	CrI.Pet./442/2018	ACHYUT RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M SAIKIA MR. S H SIKDAR	PP, ASSAM
7.	CrI.Pet./443/2018	PRAFULLA DEKA AND 2 ORS. Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MR. R SARKAR	PP, ASSAM

8.	CrI.Pet./444/2018	HARBANS SINGH Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. R SARKAR	PP, ASSAM
9.	CrI.Pet./445/2018	SAIF AKHTAR Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M ALI MR. S CHANDA MR. M PHUKON	PP, ASSAM
10.	CrI.Pet./446/2018	VIKRAM GOGOI Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN	PP, ASSAM
11.	CrI.Pet./447/2018	IBRAHIM ALI BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR H I CHOUDHURY MR. M A I HUSSAIN	PP, ASSAM
12.	CrI.Pet./448/2018	ABDUL KHATA @ ABDUL MONDAL Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
ADMISSION				
13.	CrI.Pet./318/2018	NASUR ULLAH KHAN @ NASULLAH KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MR. S H SIKDAR	PP, ASSAM MS N K BARBHUIYA MR. A MALIK
	REMARK : B/O			
ORDERS				
14.	CrI.Rev.P./274/2017	DHARMA PROJA Versus MUSSTT. MOMINA KHATUN	MS.K LAHKAR MR.A ALI MS.A MAHANTA MS.M KHATUN	MR.S B RAHMAN MR.A W AMAN MR.M R SODIAL
	REMARK : WITH OFFICE NOTE & LCR 2 FILES, FIXED			
15.	CrI.Rev.P./139/2018	PRANGAN JYOTI SARMAH Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS S SENGUPTA MR R KARIM MR. P S BISWAS	PP, ASSAM
	REMARK : FIXED			
16.	CrI.Pet./354/2018	SHAFIQUE UDDIN @ SAFIQUE UDDIN KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD. A J ATIA	PP, ASSAM
	REMARK : WITH OFFICE NOTE, FIXED			
HEARING				
17.	I.A.(CrI.)/590/2017	TANKESWAR DAS Versus TATA MOTORS FINANCE LTD. AND ANR.	MR.H DAS MR.M K SHARMA	MR.R DE PP, ASSAM
	REMARK : BY SLIP, AT 3:00 P.M.			
	WITH			
	CrI.Pet./619/2016	TATA MOTORS FINANCE LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR	MS.D DEVI MR.R DE MR.R J SARMA	MR.M K SHARMAR-2 PP, ASSAM MR.H DAS(R-2)



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[For Thursday, 17th May 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA
COURT NO.: 18

[SINGLE BENCH]

[CRIMINAL SINGLE BENCH

THIS BENCH WILL TAKE UP HEARING
LIST DATED 07-05-2018 TO 22-06-2018
(CRIMINAL BENCH - I)(RELATING TO
CRIMINAL APPEAL)ALONG WITH THE
FOLLOWING MATTERS.]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1.	Bail Appln./997/2018	AKRAM LASKAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	PP, ASSAM
	REMARK : B/O			
ADMISSION				
2.	CrI.Pet./422/2017	SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM AND ANR.	MR.M CHOUDHURY Sr. Adv. MR.P K MUNIR MR.N J CHOUDHURY MR.M MAHANTA	LEGAL AID COUNSEL PP, ASSAM MR.B C DAS(R-2)
	REMARK : WITH OFFICE NOTE, FIXED			
	WITH I.A.(CrI.)/658/2017	SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM AND ANR.	MR.M CHOUDHURY MR.M MAHANTA MR.N J CHOUDHURY MR.P K MUNIR	PP, ASSAM
BAIL HEARING (BA)				
3.	Bail Appln./836/2018	RAJU BARMAN Versus THE STATE OF ASSAM	MR SK N MAHAMMAD MR. N BARUAH MR. SK S N MOHAMMAD	PP, ASSAM
	REMARK : FIXED			
4.	Bail Appln./847/2018	ROHIS ALI @ MD. ROHIS ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MR B ISLAM	PP, ASSAM
	REMARK : FIXED			
BAIL HEARING				
5.	AB/779/2018	MAIN UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MS F N AHMED MR. M ISLAM	PP, ASSAM
	REMARK : FIXED			

ORDERS

6. CrI.Pet./883/2016 HAREN SARMA MR.M CHIRING PP, ASSAM
Versus
THE STATE OF ASSAM AND ANR
- REMARK : FIXED
- WITH**
- CrI.Pet./884/2016 HAREN SARMA MR.M CHIRING PP, ASSAM
Versus
THE STATE OF ASSAM AND ANR
7. CrI.Rev.P./123/2018 DIDAR ALI MR. A M BARBHUIYA
Versus MS. M MEDHI
MALENESSA BEGUM AND ANR MS F BEGUM
MR. B SAHARIA
- REMARK : WITH LCR & OFFICE NOTE FIXED
- HEARING**
8. CrI.A./177/2012 HAMIL KHASIA AND ANR MR.A A R KARIM PP, ASSAM
Versus MR.A M S MAZUMDER
THE STATE OF ASSAM MR.J ISLAM
- REMARK : WITH LCR FIXED

Causelists generated on 17/05/2018 18:18:10

LEAVE NOTE OF ADVOCATES FOR 17/05/2018

- | | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR. K K SHARMA | 25-03-2018 | To | 31-12-2018 |
| 2) | MR M SINGH | 03-04-2018 | To | 03-07-2018 |
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| 17) | MR. A K DAS | 17-05-2018 | To | 18-05-2018 |
| 18) | MD. B HUSSAIN | 17-05-2018 | To | 18-05-2018 |

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18)	MD. B HUSSAIN	17-05-2018	To	18-05-2018